

(d) the reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI) : (a) Nine applications for grant of industrial Licences for setting up Cement Plants, three for Paper Plants and twenty-one for other projects in Madhya Pradesh are under examination with the Secretariat for Industrial Approvals. Similarly three schemes for Cement and eight for other products from Madhya Pradesh for registration are under examination with the Directorate General of Technical Development.

(b) There are no specific proposals pending in the Secretariat for Industrial Approvals for which State Government of Madhya Pradesh have submitted full details for setting up factories in these fields in District Murena.

(c) and (d). Do not arise.]

स्टेशन डाइरेक्टर, बरभंगा की नियुक्ति

4206. श्री सुरेन्द्र झा सुमन : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आकाशवाणी का दरभंगा केन्द्र गत तीन वर्षों से कार्य कर रहा है और निदेशक का पद अभी तक रिक्त पड़ा है; और

(ख) यदि हां, तो निदेशक का पद कब तक भरा जायेगा ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण झाडवानी) : (क) और (ख). जी, हां यद्यपि एक केन्द्र निदेशक की तैनाती का आदेश 6-10-78 को जोरी हुआ था किन्तु पदधारी पारिवारिक परिस्थितियों के कारण कार्य-ग्रहण नहीं कर सका । उनके स्थान पर अन्य व्यक्ति को तैनात किया जा रहा है ।

Service Conditions of Employees of Sainik School Amaravathinagar, Tamil Nadu

4207. SHRI K. A. RAJU : Will the Minister of DEFENCE be pleased to state :

(a) whether Government are aware that the service conditions of Sainik School employees of Amaravathinagar, Tamil Nadu are very poor ; and

(b) if so, whether Sainik Schools are proposed to be brought under the Central Government to improve the service conditions of their employees ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH) : (a) The Service conditions of employees in all the Sainik Schools in the country are uniform and are governed by the Rules and Regulations framed by the Sainik Schools Society which is an autonomous body registered under the Societies Registration Act.

(b) There is no proposal to bring these schools under the direct control of the Central Government.

Overtime and Holi days to Light-keepers

4208. SHRI K. A. RAJAN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government are aware that the light keepers are working at present for 10 hours a day without any off or availing any holidays and Sundays round the year of 365 days ;

(b) if so, the reasons for denying overtime allowance or compensatory holidays ; and

(c) whether immediate steps would be taken to ensure that the light keepers are also treated on par with other Central Government servants ?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM) : (a) to (c). Some such facts have come to the notice of Government recently and the matter is being looked into.